

Most Urgent
Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 25.09.2024

To,
Worthy President,
Delhi Bar Association.

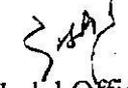
Sub: Objections filed by Sh. Vikas Goel Ms. Ragini Singh and Sh. Chander Nigam, Advocates in respect of the Members, who have obtained the membership after 31.07.2023.

Respected Sir,

Please refer to communications dated 19.09.2024, 20.09.2024, 21.09.2024 and 23.09.2024 in respect of the objections filed from Sh. Vikas Goyal, Advocate and Ms. Ragini Singh, Advocate, citing their concern that about the Members who have joined/obtained the membership of DBA after 01.08.2023 and to supply the data of members who have joined the Bar after 01.08.2023. It is impressed that the disposal of the aforesaid representations as well as the process of finalization of the voter list is held back due to the non supply of the data.

It is, therefore, once again requested to supply the details of all members from amongst the list of members enrolled after 31.07.2023 at the earliest, in order that a proper decision can be arrived at in respect of citing their concern as to filing of Declaration despite their becoming member of the DBA after 31.07.2023 as well as for preparation of final voter list.

Thanking you.

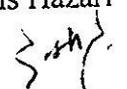

Nodal Officer,
Election Committee
DBA Election 2024

No. 56009/EC/DBA/2024

20 SEP 2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQS), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.


Nodal Officer
Election Committee
DBA Election 2024

